

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 19th day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 72/2023 For Stay IA No. 951/2023	Katta Corp Pvt Ltd Vs Gangadhar Madupu	Mr. Manoj Kumar Koyalkar	
2	TA (AT) No. 251/2021 (CA (AT) (Ins) No. 948/2020)	Babu Phutane Sakamani & 8 Ors. Vs M/s Bhagyalakshmi Homes LLP WITH	Mr. Srijan Sinha	
3	TA (AT) No. 253/2021 (CA (AT) (Ins) No. 1032/2020)	P. Murali Shankar & 10 Ors Vs Bhagyalakshmi Homes LLP	Mr. Shiva P	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 301/2023 For Condone Delay IA No. 922/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation	Mr. Siddharth Batra	
5	Comp App (AT) (CH) No. 70/2023 For Exemption IA No. 947/2023 For Stay IA No. 948 & 949/2023	Sri C Ganesh Narayan Vs Mr. C. Krishniah Chetty And Sons Pvt Ltd And Ors.	Mr. Arun C Mohan	
6	Comp App (AT) (CH) (Ins) No. 298/2023 For Exemption IA No. 904/2023 Leave to file IA No. 905/2023 For Stay	Eastern Power Distribution Company of Andhra Pradesh Limited Vs Laxme Saai Steel Pvt. Ltd. & 2 Ors.	Mr. Rakesh K Sharma	

	IA No. 906/2023 Delay in refiling IA No. 907/2023			
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App AT) (CH) (Ins) No. 438/2022 For Stay IA No.1109/2022 For Exemption IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan WITH	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
8	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 Additional docs. IA No. 936 & 963/2022 To Adv Hg. IA No. 208/2023	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. AG Sathyanarayana Caveator/ R1 Ms. J Parimalan- R2 & R3
10	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. B Thilak Narayanan- R1 Ms. J Parimalan- R2 & R3
11	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Limited & Anr.	Mr. Pranava Charan	

12	Comp App (AT) (CH) (Ins) No. 155/2023	V Venkata Sivakumar Vs Hari Karthik & Anr.	V Venkata Sivakumar	Mr. J Manivannan- R1 Mr. B Dhanaraj- R2
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021 To implead IA No. 150/2022	M/s. Espin Infosystem Private Ltd Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. Raj Kumar Jhabakh
14	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce	Mr. Anil D Nair	Mr. Vinod PV
15	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No. 345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I. Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
16	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	M/s R Antony Roche Kamal	Mr. Sandeep Kumar Ambalavanan R1- R9
17	TA (AT) No. 78/2021 (CA (AT) No.210/2018) Additional docs. IA No. 347/2023	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan R3- R5, R7, R9, R10
18	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan R2- R5, R7-R10
19	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia

20	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1101/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co- R1
21	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
22	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd.	Ms. Anusha Peri	Mr. Kumar Mihir
23	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 Urgent Hearing IA No. 638/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikatlle & Ors WITH	Mr. Abishek Anand	Mr. Y. Suryanarayana R1
24	Comp App (AT) (CH) (Ins) No.30/2022 For Condone delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand
25	Comp. App (AT) (CH) (Ins) No. 294/2021 For Condone Delay IA No. 627/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd	M/s Poovayya & Co	Mr. ML Sharma
26	Comp App (AT) (CH) (Ins) No.13/2022 For Condone Delay IA No.29/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Private Limited	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
27	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma

28	Comp App (AT) (CH) (Ins) No. 163/2022 For Condone Delay IA No. 376/2022 Leave to file IA No. 455/2022 For Exemption IA No. 377 & 378/2022 Additional docs IA No. 379/2022	Alka Ajay Vijan Vs Renew Power Services Pvt Ltd & Anr.	Mr. Hari Hara Arun Soma Sankar	Mr. Saurabhsai Ganesan- R1 Mr. Raghav Menon
29	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
30	Comp App (AT) (CH) (Ins) No.208/2022 Leave to file IA No. 593/2022 For Stay IA No. 456/2022 To dispense with IA No. 457/2022	S Pradeep, Proprietor of Protech Engineering Vs Regen Powertech Pvt. Ltd. & 3 Ors	Mr.S Sathiyarayanan Ms. D Pavithra	Mr. AG Sathiyarayanan- R1 Mr. K Gaurav Kumar, CS- R2
31	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited	Mr. Edward James	Mr. Perikal K Arjun
32	Com App (AT) (Ins) No.106/2023 Leave to file IA No.388/2023 For Stay IA No.389 & 390/2023 For Urgent Listing IA No. 479/2023	Mr. GVBR Reddy Vs Mr. Maligi Madhusudhan Reddy & 2 Ors.	Mr Anant Merathia	Mr. Ujjwal Jain- R1 Mr. Venkateshwar Rao- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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